


NATIONAL COMPANYLAW TRIBUNAL
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
HON'BLE SHRI RAVIKUMAR DURAISAMY—MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 09.10.2017. AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB)/194/9/HDB/2017
NAME OF THE COMPANY	Kopalle Pharma Chemicals Pvt Ltd
NAME OF THE PETITIONER(S)	Ayeka International
NAME OF THE RESPONDENT(S)	Kopalle Pharma Chemicals Pvt Ltd
UNDER SECTION	10 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Dishit Bhattacharjee	Advocate	994993664	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Heard Shri.Dishit Bhattacharjee, learned counsel for the petitioner.

Orders reserved.



Member (Technical)



Member (Judicial)